

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

5.

C.P. (IB)/1179(MB)2022

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 14.11.2022

NAME OF THE PARTIES:

Bank Of India Limited
Vs
Asif Yusuf Balwa

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Yash Pandya, Ld. Counsel for the Financial Creditor present. Mr. Gaurav Joshi, Ld. Sr. Counsel appearing for the Personal Guarantor present.
2. Ld. Counsel for the Financial Creditor is directed to serve the copy of the Petition and file proof of service.
3. List this matter on **09.01.2023**.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)